



CP-174/2004 in OA-2401/2003

New Delhi this the 26th day of October, 2004.

Hon'ble Shri Shanker Raju, Member(J) Hon'ble Shri S.K. Malhotra, Member(A)

Shri P.K. Sarin, S/o Sh. S.N. Sarin, R/o 492/KG-1, Vikas Puri, New Delhi. (Petitioner in person)

Petitioner

Versus

 Sh. N.N. Sharma, Secretary, Ministry of Urban Development and Poverty Allevation.

Sh. K.N. Aggarwal,
 Director General of Works,
 CPWD, Nirman Bhawan.
 (through Sh. S.M. Arif, Advocate)

Respondents

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

In the light of DPC held by the UPSC in which the petitioner was found unfit, this gives rise to the contentious issue which cannot be gone in this CP. Accordingly, having satisfied that the respondents have substantially complied with the directions of the Tribunal, CP is dismissed. Notices are discharged. However, this shall not preclude the petitioner to assail his further grievance, in accordance with law.

(S.K. Malhotra) Member(A) (Shanker Raju) Member(J)

Ivvi

to the second with the second wife land